

(25)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/112/(IB)/2017
NAME OF THE PETITIONERS : HANSEL & GRETTEL KIDS ACTIVITY CENTRE LTD
NAME OF THE RESPONDENT : ROC CHENNAI
UNDER SECTION : 252(3)

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------------------------|----------------------------|--------------|
| 1. | SANIKAR VARADARAJAN VATSALA P.M. | COUNSEL FOR Applicant's | P.M. Vatsala |
| 2 | B Sridhar | Dy. ROC | |

ORDER

Ms P M Vatsala, counsel for the applicant present. Shri B Sridhar, Dy. ROC present. Heard the counsel for the applicant. Order is reserved.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc